13.19 hrs.

STATEMENT RE ALLEGED VICTI-MISATION OF EMPLOYEES IN VARIOUS OFFICES UNDER THE COMPTROLLER AND AUDITOR-GENERAL OF INDIA

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN)
Mr Speaker, Sir, Shri Atal Behari
Vajpayee had made a statement in this
House on the 9th August, 1974 regarding alleged victimisation of employees
of the various offices under the Comptroller and Auditor General of India
The facts of the case as I have asceitained from the Comptroller and Auditor General are as follows—

- (1) On 1st May, 1974 the All India Non-gazetted Audit and Accounts Association served a strike notice on the Comptroller and Auditor General The notice was for an indefinite strike from 6 00 A M on 10th May 1974 It was to be preceded by a pen-down strike on 8th and 9th May
- (2) The strike affected about 20 Audit and Accounts Offices in the country In the offices at Rankot and Gwalior, there was serious intimidation and violence by some of the striking employees with the consequence that they were arrested by the police The strike was withdrawn on 13th May, 1974
- (3) As a consequence of participation in the strike, pay cut was imposed on about 6,000 employees on the principle of "no work no pay" for the days of the pen-down strike and complete strike Since notice of indefinite strike had been given and the employees resumed duty on 13th May, 1974. they were allowed pay from 13th May onwards and the pay cut applied to the entire period of strike including the holidays on 11th and 12th May. Out of about 6,000 employees affected by the pay cut, break in service has been ordered in respect of 3636 employees Some of the cases affected by the pay

cut and break in service are under re-

- (4) Following acts of intimidation and violence by some employees, the administrative authorities had to resort to disciplinery action and 170 employees have been suspended.
- (5) Consequent on receipt of strike notice from the All India Non-gazetted Audit and Accounts Association and their affiliate units where strike had occurred, the Association and the affiliate units were served notices to show cause why recognition may not be withdrawn because of violation of the terms of recognition No final decision has been taken about de-recognition

भी सटल बिहारी वाजपेयी (ग्वालियर) : विल मती जी का वक्तव्य सन्तीवजनक नहीं है। इस पर श्राप हमें थोडे समय की चर्चा करने का मौका दें।

स्रध्यक्ष महोदय: नोटिस दे, बात कर लेगे।

श्री घटल बिहारी वाजपेयी: नीटिस दिया हुमा है ।

श्राच्यक्ष महोदय : बात कर लेंगे ।

भी घटल बिहारी वाजपेवी: एक स्पष्टी-करण भ्रभी पूछ लृ।

अध्यक्ष महोदय : इसकी पम्परा नहीं है।

श्री भ्रष्टल बिहारी वाजपेयी: 11-12 तारीख को छुट्टी थी। उसकी भी ये तनब्बाह काट रहे हैं।

ग्रध्यक्ष महोदय : यहा नही कर सक हैं। डिसक्शन ग्राप कर लेना। उसके एलाऊ करने में मुझे कोई एतराज नही है।